

(b) if so, what is the total length of these canals and the acreage of land which will be irrigated by them?]

श्री फखरुद्दीन अली अहमद : सिंचाई तथा विद्युत मन्त्री (क) और (ख) मुख्य नहरों और शाखाओं की कुल 480 मील की लंबाई में से 397 मील की लंबाई पर काम पूरा हो चुका है। सारी नहर प्रणाली के पूरे होने पर 14 लाख एकड़ भूमि की सिंचाई होगी अर्थात् 7 लाख एकड़ मध्य प्रदेश में और उतनी ही राजस्थान में।

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED) : (a) and (b) Against the total length of 480 miles of main canals and branches, work on 397 miles has been completed. On completion of the entire canal system, an area of 14 lakh acres, 7 lakh acres each in Madhya Pradesh and Rajasthan, will be irrigated.]

**CENTRAL SUBSIDY TO STATE GOVERNMENTS FOR D. \. TO STATE GOVERNMENT EMPLOYEES**

\*186. SHRI M. M. DHARIA: Will the Minister of FINANCE be pleased to state:

(a) what is the amount of subsidy paid by the Central Government to the States (State-wise) against the Dearness Allowance paid by the State Governments to their employees; and

(b) what is the criteria for such payment?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) and (b) No subsidy is paid by the Central Government for this purpose.

**L.I.C. CLERICAL STAFF**

\*187. SHRI Y. A. REDDY : Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the clerical staff of the Life Insurance Corporation, who are paid monthly salaries, are allowed to act as Agents of the Life Insurance Corporation; and

(b) if so, whether such action adversely affects the prospects of the whole-time Agents who are given only commission on their business?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) Yes Sir. Subordinate, clerical and supervisory staff other than Superintendents in the L.I.C. can act as agents under the Staff Regulations of the Corporation.

<sup>1</sup> (b) No Sir. The share of the employee-agents of the Corporation in the total business done by all agents has in recent years remained static around the figure of 2-2 per cent. The practice cannot, therefore, be said to affect adversely the prospects of whole-time Agents.

**CONSTRUCTION OF CANAL AT CONFLUENCE OF SULEJ AND BEAS RIVERS**

\*188. SHRI P. ABRAHAM:  
SHRI U. S. DUGAL:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government propose to construct a canal from a pond near Harike Patan on the confluence of Sutle) and Beas rivers so as to provide water for irrigation to the lands for rehabilitation of families, uprooted in the recent Indo-Pakistan conflict; and

(b) if so, what progress has been achieved in the matter?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED): (a) No, Sir.

(b) Does not arise.

**St-\ FROSION AT VISAKHAPATNAM**

\*189. SHRI M. V. BHADRAM:  
SHRI P. K. KUMARAN :

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government's attention has been drawn to the fact that the sea erosion at Visakhapatnam is endangering the town; and

(b) if so, the action proposed to be taken by Government to prevent further erosion?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) A statement is laid on the Table of the House.

#### STATEMENT

##### *Rfgaiding Sea Erosion at Visakhapatnam*

(a) and (b) Erosion along the coast of Visakhapatnam Town has been in existence for some years, and some protective measures have been taken in the past. The problem was also referred to an American Expert on sea erosion, who visited India in September, 1964, at the invitation of the Government of India. Government of India suggested to the State Government protection with revetment for a length of 2,000 ft. in the portion of the beach where excessive erosion is taking place.

#### INCOME-TAX AND CUSTOMS DUES

86. SHRI BIREN ROY: Will the Minister of FINANCE be pleased to state;

(a) the total amount of outstanding Income-tax as on 31st March, 1966. State-wise;

(b) the total amount of Income-tax collected during the financial year 1965-66; and

(c) the total amount of custom and excise charges collected at the main ports *i.e.* at Calcutta, Bombay and Madras during the last financial year?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) The information will be available only according to the Commissioner's charges and not State-wise. The same is being collected and will be laid on the Table of the House as early as possible.

(b) Rupees 573.17 crores.

(c) Collections of Customs duties including countervailing duties during the financial year 1965-66, at the three main ports are as follows:

	<i>Rs. in thousands</i>	
Calcutta .. ..	.. ..	1,66,24,00
Bombay .. ..	.. ..	2,41,00,23
Madras .. ..	.. ..	86,30,82
		<hr/>
TOTAL .. ..	.. ..	4,93,55,05
		<hr/>

#### ECONOMY IN ADMINISTRATION

87. SHRI JAIRAMDAS DAULAT-RAM: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have no intention to effect economy in expenditure on administration without taking into consideration the problems created by disemployment of a large number of people, specially in the low-income group; and

(b) whether Government have prepared any plan for the reabsorption of disengaged employees in such Governmental or semi-Governmental institutions or agencies as are coming into existence under new developmental schemes?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) and (b) Economies in administrative costs are being effected, *inter alia*, by reduction in staff achieved as a result of the activities of the Department of Administrative Reforms and of the Staff Inspection Unit of the Ministry of Finance. However, Government are fully aware of the problems that would be created by a number of employees belonging to the low-income group becoming surplus. They have, therefore, evolved a scheme for redeployment of surplus personnel in other Government Departments where vacancies may exist and also for their retraining in skills like stenography, accountancy, etc with a view to facilitating such redeployment. The question of finding employment for surplus personnel in autonomous or semi-Governmental institutions will also be considered.